

of water of the rivers and the rest is going waste into the sea. My Constituency, Ramanathapuram in Tamilnadu is badly affected by the drought for the part past ten years. Even drinking water is not available for the people. Therefore, will the Government take necessary action at least to divert the water flowing into the Kerala State? It can be diverted toward Tamilnadu so that our people in Tamilnadu can have some water.

MR. SPEAKER: It does not arise out of this question.

DR. V. RAJESHWARAN: It is part of that question.

MR. SPEAKER: Okay, if the Minister wants to reply, I have no objection.

DR. V. RAJESHWARAN: They need not give water without any profit. They can get rice from us. Will the Government of India initiate that move and instruct the State of Kerala to divert water towards Tamilnadu? Will it be possible and will the Government take initiative?

SHRI A. CHARLES: It is like, "Water, water everywhere; but not a drop to drink". We are facing acute shortage of water.

MR. SPEAKER: This does not arise out of this question. If the Minister wants to reply, I have no objection.

Now, Shri Athithan—not present. Now, Shri Joshi.

[*Translation*]

SHRIDAU DAYALJOSHI: Mr. Speaker, Sir, the hon. Minister has replied that the setting up of River Basin Organisations has been contemplated. Will he be pleased to State as to when it was contemplated and when it had been implemented after its contemplation? It is not clear whether a River Basin has been set up or not and by what time it will gain speed, because it is very essential to link the India rivers with each other. It is the secret of the welfare of the

country. The hon. Minister may please State clearly as to when it was implemented?

SHRI VIDYACHARAN SHUKLA: Mr. Speaker, Sir, in the beginning in All India Council was constituted whose Chairman is the hon. Prime Minister and the Chief Minister of all the State are its Members. A national policy was formulated by that council. This council was constituted in 1983 and the National Water Policy was approved Unanimously by the entire country in 1987. It was mentioned in that Policy that as far possible, the shortage of water may be removed by linking the alluvial land of the rivers with the land where the water is not available. Previously, it was contemplated that the waters of north would be diverted to South but it appeared to be impracticable and so the idea was given up. Now, there is a scheme of linking the Southern Rivers with Southern alluvion and Northern river to Northern Alluvion, and the preliminary study in this regard is being completed. It would be further considered after the study is completed.

[*English*]

SHRI SHANKARRAO D. KALE: Mr. Speaker Sir, you know that Maharashtra is a famine stricken state. So, Maharashtra is not in a position to fulfil the demands of irrigation from its own rivers. We have been told that the Government of India is thinking to divert Ganga water to Maharashtra. Now, will the hon. Minister tell us the position of that project?

SHRI VIDYACHARAN SHUKLA: There is no such project or proposal with the Government of India.

[*Translation*]

Construction of Major Dams

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*354. **SHRI NITISH KUMAR:**
DR. MAHADEEPAK SINGH SHAKYA:

Will the Minister of WATER RESOURCES be pleased to state:

(a) the number of major dams under construction at present;

(b) the year when the construction of each of these projects was started;

(c) the progress made so far in each case; and

(d) the time by which these projects are expected to be completed?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) to (d). A statement giving details of major irrigation projects under construction is laid on the Table of the House.

S. No.	Name of Project	Plain in which started	Latest estimated cost ('1991-92)	Expenditure to end of VII Plan	Ultimate irrigation potential	Potential created to end of VIII Plan	Likely year of completion
1	2	3	4	5	6	7	8
21.	Konar Diversion	V	225	64	63	-	-do-
22.	Tilaiya Diversion	V	121	8	49	-	-do-
23.	Bateswarasthan Pump Ph. I	V	137	16	25	-	-do-
	Bansagar (Dam Share) IS	V	140	49	No direct benefits	-	-do-
24.	Ajoy Barrage Siktia	V	133	53	40	-	VIII Plan
25.	Gandak Ph. II	VII	204	26	70	15	Beyond VIII Plan
26.	Kosi Eastern Canal Ph. II	VII	52	15	No direct benefits	-	-do-
27.	Masan Dam	VII	58	3	82	-	-do-
28.	Auranga Res.	VII	257	12	55	-	-do-
29.	Punasi Res.	VII	145	30	24	-	-do-
	GOA						
30.	Salauli	IV	93	63	21	8	VIII Plan

S. No.	Name of Project	Plain in which started	Latest estimated cost (1991-92)	Expenditure to end of VII Plan	Ultimate Irrigation potential	Potential created to end of VIII Plan	Likely year of completion
1	2	3	4	5	6	7	8
11.	Telugaganga	VI	1100	313	233	-	-do-
12.	Jurala ASSAM	VI	275	83	88	-	VIII Plan
13.	Dhansiri	V	92	66	69	-	VIII Plan
14.	Champamati BIHAR	VI	51	18	25	-	VIII Plan
15.	Western Kosi Canal	III	357	176	289	61	Beyond VIII Plan
16.	Bagmati	IV	315	34	102	-	-do-
17.	Subernarekha EA IS	V	1126	464	209	-	Beyond VIII Plan
18.	North Koel Res.	V	475	307	131	64	VIII Plan
19.	Durgazwati Res.	V	147	60	63	-	-do-
20.	Barnar Bes.	V	102	24	22	-	Beyond VIII Plan

STATEMENT

S. No.	Name of Project	Plain in which started	Latest estimated cost (1991-92)	Expenditure to end of VII Plan	Ultimate Irrigation potential	Potential created to end of VIII Plan	Likely year of completion
1	2	3	4	5	6	7	8
ANDHRA PRADESH							
1.	Nagarjunasagar	II	778	655	895	800	VIII Plan
2.	Sriramsagar St. I EA	III	1027	589	411	253	Beyond VIII Plan
3.	Tungabhadra HLC St. II S	III	176	86	90	45	VIII Plan
3.	Vamsadhara St. I	IV	74	44	20	15	VIII Plan
4.	Vamsadhara St. II	IV	417	5	24	—	Beyond VIII Plan
5.	Godavari Barrage	V	141	129	Stabilisation only		VIII Plan
6.	Somesila St. I & St. II	V	215	136	38	2	VIII Plan
7.	Singur	V	130	98	16	—	VIII Plan
8.	Yeleru Res.	VI	261	203	58	—	VIII Plan
9.	Srisaillam RBC	VI	545	51	77	—	Beyond VIII Plan
10	Srisaillam LRC EA	VI	462	43	121	—	-do-

S. No.	Name of Project	Plain in which started	Latest estimated cost (1991-92)	Expenditure to end of VII Plan	Ultimate Irrigation potential	Potential created to end of VIII Plan	Likely year of completion
1	2	3	4	5	6	7	8
	Tillari IS	V	164	35	25	-	Beyond VIII Plan
	GUJARAT						
31.	Damanganga EA IS	IV	196	152*	52	24	VIII Plan * *Including U.T. s.
32.	Panam EA	IV	70	58	49	48	VIII Plan
33.	Sabarmati	IV	186	96	57	50	-do-
34.	Karjan EA	V	188	158	78	32	-do-
35.	Sukhi EA	V	91	76	25	22	-do-
36.	Sipu	AP 78-80	96	51	22	-	Beyond VIII Plan
37.	Watrak EA	AP 78.80	56	43	18	14	VII Plan
38.	Narmada (Sardar Sarovar) EA IS	VI	7848	565	1792	-	Beyond VIII Plan
39.	Zankhari EA	VI	79	3	24	-	-do-

S. No.	Name of Project	Plain in which started	Latest estimated cost (1991-92)	Expenditure to end of VII Plan	Ultimate Irrigation potential	Potential created to end of VIII Plan	Likely year of completion
1	2	3	4	5	6	7	8
HARYANA							
40.	Gurgaon Canal IS	III	40	21	81	61	VIII Plan
41.	Jawaharlal Nehru Lift	V	175	145	164	95	-do-
42.	New Tajewala Barrage IS	V	74	14	No direct benefits		Beyond VIII Plan
43.	Sutlej Yamuna Link Canal IS	V	559	417	275	-	-do-
44.	Conservation measures by installing 188 row sprinkler irrigation sets on Canal, Lift and FC Systems	VI	5	3	4	4	VIII Plan
45.	Ladwa	VII	10	-	13	-	Beyond VIII Plan
46.	Naivi	VII	44	1	47	-	-do-
HIMACHAL PRADESH							
47.	Shahnagar IS	VII	49	3	27	-	-do-

S. No.	Name of Project	Plain in which started	Latest estimated cost (1991-92)	Expenditure to end of VII Plan	Ultimate irrigation potential	Potential created to end of VIII Plan	Likely year of completion
1	2	3	4	5	6	7	8
JAMMU & KASHMIR							
48.	Ravi Tawi Lift Irrigation Complex		132	61	68	40	VIII Plan
	(a) Ravi Canal						
	(b) Subsidiary Lift						
	(c) Construction of Khals on Tawi Canal						
KARNATAKA							
49.	Tungabhadra Dam & LBC	I	112	92	244	242	VIII Plan
50.	Malaprabha	III	342	233	218	149	-do-
51.	Tungabhadra HLC St. II IS	AP 6-69	28	17	81	68	-do-
52.	Hemavathy (NP)	AP 66-69	886	334	284	62	
53.	Kabini (NP)	IV	618	142	88	39	
54.	Harangi (NP)	IV	199	110	55	34	

S. No.	Name of Project	Plain in which started	Latest estimated cost (1991-92)	Expenditure to end of VII Plan	Ultimate Irrigation potential	Potential created to end of VIII Plan	Likely year of completion
1	2	3	4	5	6	7	8
55.	Upper Krishna St. I EA	IV	1500	561	425	112	Beyond VIII Plan
56.	Ghataprabha St. III	V	371	105	178	25	-do-
57.	Karanja	V	98	59	36	3	VIII Plan
58.	Bennithore	V	73	15	22	-	Beyond VIII Plan
59.	Hippargi Barrage	V	187	5	60	-	-do-
	- Dudhganga IS	VI	26	4	20	-	-do-
60.	Varahi	VII	70	2	16	-	-do-
61.	Varuna (NP) (Dev Raj Urs Canal)	AP 78-80	102	23	32	-	-
	KERALA						
62.	Periyar Valley	I	72	65	86	77	VIII Plan
63.	Pamba	III	61	56	49	48	-do-
64.	Chitour Puzha	III	21	10	27	26	-do-

S. No.	Name of Project	Plain in which started	Latest estimated cost (1991-92)	Expenditure to end of VII Plan	Ultimate Irrigation potential	Potential created to end of VIII Plan	Likely year of completion
1	2	3	4	5	6	7	8
65.	Kuttiadi	III	61	52	3635	-do-	
66.	Kanhirapuzha	III	67	50	22	15	-do-
67.	Pazhassi	III	81	71	23	11	-do-
68.	Kallada EA	AP 66-69	457	296	93	20	Beyond VIII Plan
69.	Muvattupuzha	V	89	39	34	-	-do-
70.	Chimoni	V	36	25	26	-	VIII Plan
71.	Idamalayar	VI	67	23	43-Beyond VIII Plan		
72.	Kakkadavu	VII	99	2	42	-	-do-
73.	Beyyorepuzha (Chaliyar)	VII	378	1	108	-	-do-
MADHYA PRADESH							
74.	Mahanadi Res.	IV	962	209	305	90	Beyond VIII Plan
75.	Kolar	IV	157	101	61-	VIII Plan	.

S. No.	Name of Project	Plain in which started	Latest estimated cost (1991-92)	Expenditure to end of VII Plan	Ultimate Irrigation potential	Potential created to end of VIII Plan	Likely year of completion
1	2	3	4	5	6	7	8
76.	Pairy	IV	33	18	7348	-do-	
77.	Sindh Ph.I	IV	33	24	3835	-do-	
78.	Rangwan HLC	IV	9	6	1716	-do-	
79.	Jonk	IV	37	19	155	-do-	
	- Rajghat (IS)	V	413	90	117	-	Beyond VIII Plan
80.	Bansagar (IS)	V	851	260	249	-	-do-
81.	Bargi	V	552	233	219	3	-do-
82.	Upar Wainganga	V	129	109	104	60	VIII Plan
83.	Kodar	V	38	21	2420	-do-	
84.	Bariarpur LBC	V	85	28	44--Beyond VIII Plan		
85.	Hasdeo Bango	AP 78-80	693	305	392	52	Beyond VIII Plan
86.	Halali	AP 78-80	18	15	3834	VIII Plan	

S. No.	Name of Project	Plain in which started	Latest estimated cost (1991-92)	Expenditure to end of VII Plan	Ultimate Irrigation potential	Potential created to end of VIII Plan	Likely year of completion
1	2	3	4	5	6	7	8
87.	Thanwar	AP 78-80	24	18	1816	-do-	
88.	Mahi	VI	100	18	26-Beyond VIII Plan		
89.	Man	VI	44	13	19-	-do-	
90.	Jobat	VI	31	5	13-	VIII Plan	
91.	Narmada Sagar (Indira Sarovar)	VI	752	10	169	-	Beyond VIII Plan
92.	Sindh Ph. II	VI	431	25	120	-	-do-
	Bawanthadi (IS)	VI	90	11	29-	-do-	
	MAHARASHTRA						
93.	Khadakwasia	II	192	116	62	41	VIII Plan
118.	Ghoshikhusid (Sawargaon)	VI	541	8	190	-	Beyond VIII Plan
119.	Lower Wardha	VI	115	3	53	-	-do-
120.	Lower Wunna	VI	88	31	21	2	VIII Plan

S. No.	Name of Project	Plain in which started	Latest estimated cost (1991-92)	Expenditure to end of VII Plan	Ultimate Irrigation potential	Potential created to end of VIII Plan	Likely year of completion
1	2	3	4	5	6	7	8
121.	Wan	VI	61	11	18	-	-do-
122.	Arunavati	VI	83	29	31	-	Beyond VIII Plan
123.	Tultuli	VI	46	4	30	-	-do-
124.	KarWA	VI	24	7	10	-	VIII Plan
125.	Talamba	VI	94	6	16	-	Beyond VIII Plan
126.	Punad	VI	43	2	17	-	-do-
127.	Human	VI	82	5	36	-	-do-
128.	Koyna-Krishna Lift	VI	259	21	36	-	-do-
MANIPUR							
129.	singda	V	28	19	4	-	VIII Plan
130.	Thoubal	AP 78-80	130	42	30	4	-do-
131.	Khuga	VI	47	20	15	-	-do-

S. No.	Name of Project	Plain in which started	Latest estimated cost (1991-92)	Expenditure to end of VII Plan	Ultimate Irrigation potential	Potential created to end of VIII Plan	Likely year of completion
1	2	3	4	5	6	7	8
ORISSA							
132.	Upper Indravati						
	(a) Dam	AP 78-80	12060				
	(b) Irrigation	-do-	29745	219	4	Beyond VIII Plan	
133.	Rengali						
	(a) Dam	IV	41	39			
	(b) Irrigation	IV	1240	45	219	4	Beyond VIII Plan
134.	Mahanadi Birupa Barrage	V	126	121	No direct benefits		VIII Plan
	(a) Dam	V	47	45			
	(b) Irrigation	V	157	51	89	6	-do-
	- Submarekha (IS)	VI	715	115	177	-	Beyond VIII Plan
PUNJAB							
136.	Extension of Non-Perennial Irrigation to UBDC Tract.	III	11 8	233233		VIII Plan	

1	2	3	4	5	6	7	8
S. No.	Name of Project	Plain in which started	Latest estimated cost (1991-92)	Expenditure to end of VII Plan	Ultimate Irrigation potential	Potential created to end of VIII Plan	Likely year of completion
137.	Utilisation of Surplus Ravi Beas Waters	AP 78-80	19	14	418	301	-do-
-	Sutlej Yamuna Link Canal IS	VI	230	102	130	3	-do-
-	Shah Nahar (IS)	VII	NA	NA	NA	NA	NA
RAJASTHAN							
138.	Rajasthan Canal St. I (Indira Gandhi Nahar)	II	289	265	581	577	VIII Plan
139.	Rajasthan Canal St. II (Indira Gandhi Nahar)	V	1615	456	810	150	Beyonded VIII Plan
140.	Jakhm	III	74	56	24	20	VIII Plan
-	Gurgaon Canal (IS)	III	31	15	28	15	-do-
141.	Mahi Bajaj Sagar (IS)	IV	383	184	129	73	-do-
-	New Okhla Barrage (IS)	V	2	—	No direct benefits		VIII Plan

S. No.	Name of Project	Plain in which started	Latest estimated cost (1991-92)	Expenditure to end of VII Plan	Ultimate irrigation potential	Potential created to end of VIII Plan	Likely year of completion
1	2	3	4	5	6	7	8
142.	Chambal Lift	VI	36	6	53	8	Beyond VII Plan
143.	Bisalpur	VII	180	13	60	—	-do-
	- Narmada (Sardar (Sarovar) IS	VI	548	3	73	—	-do-
	TAMILNADU						
144.	Modernisation of Periyar Vaigai System St. II	VI	125	72	8	7	VIII Plan
145.	Parambikulam Aliyar Ayacut extension	VI	31	24	—	—	-do-
	UTTAR PRADESH						
146.	Gandak Canal Ph. I IS	III	140	125	308	305	-do-
147.	Sarada Sahayak	III	870	659	1582	1083	-do-
148.	Tehri Dam	IV	285	156	270	—	Beyond VIII Plan

S. No.	Name of Project	Plain in which started	Latest estimated cost (1991-92)	Expenditure to end of VII Plan	Ultimate Irrigation potential	Potential created to end of VIII Plan	Likely year of completion
1	2	3	4	5	6	7	8
149.	Lakhwar Vyasi Dam	V	283	95	40	—	-do-
150.	Madhyaganga Canal St. I	V	357	236	178	85	VIII Plan
151.	Sarju Nahar (L.B. Ghagra Canal)	V	1010	294	1404	34	Beyond VIII Plan
152.	New Okhla Barrage (IS)	V	63	40	No direct benefits		VIII Plan
153.	Eastern Ganga Canal	V	224	119	105	20	VIII Plan
154.	Remodelling Bhimgoda Head Works	V	34	33	No direct benefits		-do-
155.	Rajghat (IS)						
	(a) Dam	V	107	80			
	(b) Canal	V	111	28	109	—	-do-
156.	Jamrani Dam	V	117	14	61	21	Beyond VIII Plan
157.	Urmil Dam IS	V	23	15	5	—	-do-

1	2	3	4	5	6	7	8
S. No.	Name of Project	Plain in which started	Latest estimated cost (1991-92)	Expenditure to end of VII Plan	Ultimate Irrigation potential	Potential created to end of VIII Plan	Likely year of completion
158.	Increasing Capacity of Narainpur Pump Canal	V	52	37	73	50	-do-
159.	Sone Pump Canal	V	57	36	43	6	Beyond VIII Plan
160.	Kanhar Irrigation	V	150	32	33	-	-do-
161.	Bewar Feeder	V	30	22	10	-	VIII Plan
	- New Tajewala Barrage (IS)	V	25	—	No direct benefits		Beyond VIII Plan
162.	Mandaha Dam	V	70	39	28	-	VIII Plan
163.	Increasing Capacity of Zamania Pump Canal	V	39	24	26	13	-do-
164.	Raising Meja Dam	V	38	31	18	14	-do-
	- Bansagar (IS)						
	(a) Dam	V	112	47			
	(b) Conveyance System	V	184	2	129	—	Beyond VIII Plan
165.	Kishav Dam	VII	396	6	211	—	-do-

S. No.	Name of Project	Plain in which started	Latest estimated cost (1991-92)	Expenditure to end of VII Plan	Ultimate Irrigation potential	Potential created to end of VIII Plan	Likely year of completion
1	2	3	4	5	6	7	8
166.	Gyanpur Pump Canal	VII	99	46	65	17	-do-
167.	Chambal Lift	VII	42	10	5	—	VIII Plan
168.	Providing Channel in Hindon Kriishni Doab	VII	22	2	9	—	Beyond VIII Plan
169.	Deokali Pump Canal	VII	35	32	78	70	VIII Plan
WEST BENGAL							
170.	Barrage & Irrigation System of DVC (Extension & Improvement)	I	60	40	426	384	VIII Plan
171.	Kangsabati	II	158	123	402	398	-do-
172.	Teesta Barrage Ph. I St. I	V	695	320	527	13	Beyond VIII Plan

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E. A.	—	Externally aided Project
I.S.	—	Inter-State Project
N.A.	—	Information not available.
N.P.	—	Non-Plan Projects of Cauvery Basin.

SHRI NITISH KUMAR: Mr. Speaker, Sir, according to the statement laid on the Table of the House many irrigation projects are ending, and it has been mentioned in the statement that most of these projects would be completed after the eighth five year plan. That is the position described in the statement. In these circumstances, when most of the irrigation projects are pending, there is a need of huge amount to complete these projects. Keeping in view all this, I would like to know whether the Government is intending to complete some selected important projects within a limited span of time; whether the Government would keep in view the usefulness of the projects while making a selection of these projects and whether the cost benefit ratio of the projects is comparatively appropriate whether the Government will be giving any priority to the areas where the irrigation potential is less than the national average, and the projects which are useless and controversial such as Tehri project which are useless and controversial such as Tehri projects which has been opposed by the environmentalists.... (*Interruptions*) I would like to say only one being which is very important and also related to it. I would like to refer to the suggestions given by the environmentalists about this project consequent upon the earthquake in Uttar Kashi. The help that was to come from Russia, is also not expected now.

MR. SPEAKER: Not like this. You should ask only one supplementary question. If you go on from one question to the other, it will create so many problems.

SHRI NITISH KUMAR: I am asking the related questions will those projects be taken up on priority basis where the capacity is below the national average?

MR. SPEAKER: What are you doing? You ask the question directly. You can't ask three supplementary at a time.

SHRI NITISH KUMAR: Pleased allow me to speak on Tehri dam.

MR. SPEAKER: Instead of asking ques-

tions you are entering into an arguments with me too. What is it?

SHRI NITISH KUMAR: In fact, these three questions are the same because after the completion of Tehri Project, even a single drop of water of the Ganges flowing from Gangotri will go to Allahabad, Varansasi and entire Bihar, and the water of the Ganges won't be available even at the sacred religious places. In view of all these things, I would like to know whether such controversial and useless projects would be dropped, and only the useful projects would be taken up and will the Government would adopt a policy so as to ensure the completion of useful projects speedily. Will the Government select some projects on the basis of regional imbalances in respect of low irrigation capacity so that these imbalances may be rectified?

SHRI VIDYACHARAN SUKLA: National priorities for irrigation projects are fixed after considering all these aspects. Accordingly the Eighth Five Year Plan is being discussed in consultation with the Planning Commission. Priority of projects is being fixed after considering all the aspects. As far Tehri dam is concerned, it is being exacted by the Ministry of Energy. So it would be better if all these questions are put to the Minister of Energy.

SHRI NITISH KUMAR: Mr. Speaker, Sir, the question that I asked about the regional imbalances, has not been replied to by the hon. Minister, instead, it is being shifted to the Ministry of Energy. The Tehri project will provide irrigation facilities to nearly 2.70 lakh hectares, therefore, the Minister has to reply the question. It includes the hydel power generation also and the construction of dam will increase the irrigation potential also. But the hon. Minister has avoided my question, while he should have replied to it. I have to obey your orders also, so I won't ask any further questions. But in view of the regional imbalances growing in various parts of the country since the First Five Year Plan, will the Government consider to take up the pending

projects such as Kanhar, Kadwan, Auranga, Mahane in Bihar on priority basis to remove the imbalances and to provide irrigation facilities. I would like to know from the Minister whether the Government is considering to have a dialogue with the Government of Nepal to construct a high dam there to save the North Bihar from floods.

SHRI VIDYACHARAN SHUKLA: At least Bihar should not have any complaint regarding the regional imbalance because there has been a lot of work in the field of irrigation in Bihar and there can not be only imbalance in Bihar. If there is any regional imbalance in certain smaller areas, we will try our best to remove it.

DR. MAHADEEPAK SINGH SHAKYA: Mr. Speaker, Sir, the hon. Minister has given a detailed statement and my original question was to know the year when this plan was started, but he redacted the period of 20 years to 5 years. I had asked about the year when it was started and the reply of the Minister was in terms of five year plans. Sir, through you, I would like to draw the attention of the hon. Minister towards Uttar Pradesh. There are 24 big Plan which were taken up in the first Five Year Plan, and out of these 24 Plan, it was stated that 13 plans would be taken up after 8th Five Year Plan. Mr. Speaker, Sir, I therefore, would like to know from the hon. Minister as to why the work on these projects is so slow that 17 schemes which were including in the first Five Year Plan, have not been taken up so far. The Plan are executed in collaboration with the State Government. In spite of Centre and State joint venture these plans are going on very slowly. (*Interruptions*)

MR. SPEAKER: What is your question?

DR. MAHADEEPAK SINGH SHAKYA: Mr. Speaker, Sir, that is what I am asking. I am informed that Uttar Pradesh has been neglected in this respect and that is the only reason that the plans are lagging behind in Uttar Pradesh. May the hon. Minister give an assurance whether the money being allocated every year for the execution of plans

would be provided in time, and in case the Uttar Pradesh Government unable to provide it share for the projects, the Centre would manage for the same also?

MR. SPEAKER: I am not able to understand it. If you have understood, you may reply.

SHRI RAJVEER SINGH: Mr. Speaker, Sir I would explain the question.

MR. SPEAKER: No, it is not allowed. You cannot plead for him.

DR. MAHADEEPAK SINGH SHAKYA: The main reason for the slow progress of work on the scheme is lack of co-ordination between the Centre and the State Government. The required amount which should been made available to the Uttar Pradesh Government has not been given. I would like to know whether the Central Government would provide funds to the Uttar Pradesh Government in case the State Government is unable to provide its share.

MR. SPEAKER: Will the money be provided in time if Uttar Pradesh Government is unable to provide its share?

[*Translation*]

SHRI VIDYACHARAN SHUKLA: The Uttar Pradesh Government is being dealt with in a very friendly and cooperative manner. If any demand is left out, we will consider it sympathetically. The hon. Members will not have any chance to complain about it.

[*English*]

SHRI D. K. NAIKAR: Mr. Speaker Sir, from the statement laid on the Table of the House, it is apparently clear that some of the projects such as Ghataprabha, Malaprabha and Upper Krishna in the northern part of Karnataka were started nearabout 1967, they have not been completed even till today, though five 5-Year Plans have elapsed. I want to know from the Minister whether it is due to paucity of funds allocated by the

Central or for any other reason beyond the control of the Government.

SHRI VIDYACHARAN SHUKLA: If the irrigation projects are delayed, it can be because of a variety of reasons such as paucity of funds, technical reasons, technical faults, administrative lapses and so on. If the hon. Minister is interested in knowing the details about a particular project, I will be happy to provide all the reasons and also the action that we have taken to solved the problems.

[*Translation*]

SHRIMATI GIRIJA DEVI: Mr. Speaker, Sir, through you, I would like to draw the attention of the hon. Minister that Bihar is being neglected. They have said that they do not adopt parochial attitude. Many canals and barrages have been mentioned in it but every year North Bihar is affected by flood and drought. It is all due to not-constructing a dam on only one river. It has been said time and again that the Government would negotiate with Nepal to construct a dam over Kosi river. The officials of Nepal came to India. A ray of hope erised at that time, that negotiations might be held. Now the second season has started. In July, we would be again affected by floods. But nothing has been said about the conversion of barrage into a dam in the Eighth Plan. When Shri Rajiv Gandhi visited my constituency...

MR. SPEAKER: Please Girija Deviji, I have given you time. make use it. It is being misued. Don't do like that.

SHRIMATI GIRIJA DEVI: Please listen to me. Shri Rajiv Gandhi had said in his package plan that the Government would convert this barrage into a dam....

MR. SPEAKER: It is a question of national level. Don't confine it only to a barrage.

SHRIMATI GIRIJA DEVI: It was our plan to construct a dam over Kosi river after having negotiations with Nepal. If the construction of Kosi dam has been envisaged then when the construction work of this dam would start?

[*English*]

MR. SPEAKER: I am really every sorry. It is a national level question but Members are going to the projects. The Minister is not likely to have information about the projects. If the Minister has the information, I have no objection in his replying to the question.

[*Translation*]

SHRIMATI GIRIJA DEVI: It is an important issue, a question of our survival.

SHRI VIDYACHARAN SHUKLA: The matter relating to construction of dam over Kosi river is an international matter. The construction of this dam is possible only when there would be an agreement between Nepal and India. As the hon. Member has rightly said that the negotiation have bee going on for a long time but we could not reach at any agreement till now. Recently, the Prime Minister of Nepal had visited India. In this regard he had discussions with out Prime Minister. There was a satisfactory break through. That is why we are hopeful that we would be able to implement a useful and old scheme.

SHRI SURYA NARAYAN YADAV: Mr. Speaker, Sir, you are not allowing us to ask further.

MR. SPEAKER: Surya Narayanji, No please you can't do like that. It is the question of national level, information regarding each and every project can not be provided. You may study the rules. if you. If you are asking without going through the rules, then you are exhibiting of yourself.

[*English*]

Kayamkulam Thermal Power Plant

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*355. **PROF. K. V. THOMAS:**
SHRIMATI SUSEELA
GOPALAN:

Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state: